

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 1782/2018

New Delhi, this the 18th day of July, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Sumit Jindal, Senior Administrative Officer, (A)
Aged about 36 years,
S/o. Sh. Om Prakash Jindal,
R/o. Flat No. 32, Ganesh Apartment,
Ganesh Dham, Sunderpur,
Varanasi, U.P. ...Applicant

(By Advocate : Mr. M. K. Bhardwaj)

Versus

1. Union of India
Through its Secretary,
Ministry of Agriculture & Farmers Welfare,
Krishi Bhawan, New Delhi 110 001.
2. Indian Council of Agricultural Research (ICAR)
Through Secretary ICAR,
Krishi Bhawan, New Delhi 110 001.
3. The Secretary,
Department of Agricultural Research & Education
(DARE) & Director General,
Indian Council of Agricultural Research (ICAR),
Krishi Bhawan,
New Delhi 110 001.
4. The Deputy Secretary (Administration),
Indian Council of Agricultural Research (ICAR),
Krishi Bhawan,
New Delhi 110 001.
5. Ashok Kumar,
Dy. Secretary, ICAR,
Krishi Anusandhan Bhawan-II,
Pusa Campus, New Delhi – 110 012.
6. Girish Bhatt,
Dy. Secretary, ICAR,
Krishi Bhawan,
New Delhi – 110 001.

7. Ved Prakash
Dy. Secretary, ASRB,
Krishi Anusandhan Bhawan-I,
Pusa Campus, New Delhi – 110 012.
8. Rajinder Kumar
Chief Admn. Officer, NDRI
Karnal.Respondents

(By Advocate : Mr. L. C. Singhi for R-1 to 4 and Mr. Sachin Chauhan for R-5 to 8)

O R D E R (O R A L)

Justice L. Narasimha Reddy, Chairman :

The subject matter of this O.A is covered by order dated 18.01.2018 passed by this Tribunal in O.A. No. 3137/2017. The said O.A was dismissed through a detailed order and the method of procedure for promotion indicated in the order dated 28.09.2012 was upheld. Following the same, we dismiss this O.A. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Mbt/